

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. १३ /UHC/Admin.A/2012

Dated: May ०५, 2012.

Sri Arvind Kumar, Additional District & Sessions Judge/3rd F.T.C., Udham Singh Nagar is repatriated and posted as Additional District & Sessions Judge/1st F.T.C., Kashipur, District Udham Singh Nagar, in the vacant Court with immediate effect.

By Order of the Court,

Sd/
(Ram Singh)
Registrar General.

No. २०१० /XIII-b-1/Admin.A/2012

Dated: May ०५, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Udham Singh Nagar, with the request to inform the officer concerned for compliance.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers, Udham Singh Nagar.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A